

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

F.13(C)/R-2019(16340300593)/Admn.II/2022/ <u>4</u> 7955	Delhi, Dated the				
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Sub: Cancellation of Appointment to the post of "Junior Judicial Assistant"

- WHEREAS SH. HIMANSHU MALIK S/O SH. RAJ KUMAR MALIK (Roll No. 16340300593) had been issued Appointment Letter bearing 2019(16340300593)/Admn.II/2021/74198 dated 09.12.2021 for the post of 'Junior Judicial Assistant' in this establishment.
- AND WHEREAS the appointment letter was returned un-served by the Postal Department with the remarks Could Not Delivered as House is under Construction hence the same was sent on his e-mail address (himanshumalik41196@gmail.com) on 10.02.2022.
- AND WHEREAS SH. HIMANSHU MALIK, despite delivery of appointment letter on his email address, hasn't turned up with any response, however, last and final attempt was made to send/deliver the appointment through Process Serving Agency to serve the same by all modes. The appointment letter had again returned un-served with the report that the addressee has sold the house to someone else without leaving their whereabouts. However, the Process Serving Agency had delivered the appointment letter on the WhatsApp number of Sh. Himanshu Malik as was available on record.
- AND WHEREAS SH. HIMANSHU MALIK S/o Sh. Raj Kumar Malik, has been granted sufficient time & opportunity to join the service as the appointment letter is deemed to have served on his e-mail address as well as whatsapp No. 9582742892 (since it couldn't be delivered physically on the address available on record). Despite repeated calls and several efforts from the department, Sh. Himanshu Malik has not turned to either join the department or reply to any of the correspondences made by this office through any of the modes. Hence, it is clearly established that he is not interested to join this office.
- In view of the foregoing and the relevant provisions of Delhi District Courts Establishment (Appointment & Conditions of Services) Rules, 2012 and terms & conditions laid down in the Offer of Appointment, the Appointment Letter dated 09.12.2021 for the post of Junior Judicial Assistant in respect of SH. HIMANSHU MALIK S/o Sh. Raj Kumar Malik (Roll No. 16340300593) is hereby Cancelled. THEIST SHITTINIA 08.6.22

(GIRISH KATHPALIA) Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi

SH. HIMANSHU MALIK

S/o Sh. Raj Kumar Malik

(ROLL NO. 16340300593) / Category-OBC (Delhi)

e-mail: (himanshumalik41196@gmail.com).

Mob. No. 9582742892 (through WhatsApp)

F.13(C)/R-2019(16340300593)/Admn.II/2022/ 47956 - 959 Delhi, Dated the 10 JUN 2002

Copy forwarded for information & action to:

The Officer-in-Charge/DDO, Accounts Branch (HQs), THC, Delhi. 1.

The PAO-VI, Tis Hazari Courts, Delhi, (Through Accounts Branch (C), THC, Delhi. 2.

The Dealing Official S&P (JJAs), Admn.II (C), THC, Delhi.

The Dealing Official (Website), THC, Delhi with the directions to upload this Order on the central website of this office under 'Recruitment Tab'.

> Principal District & Sessions Judge (HQs) Tis Hazri Courts, Delhi.